

Renaming of Telecom Commission

2631. SHRI T. G. VENKATESH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government is planning to rename the Telecom Commission as "Digital Communications Commission";

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) to (c) Yes Sir. The Government of India has re-designated the 'Telecom Commission' as the 'Digital Communications Commission (DCC)' *vide* Resolution dated 22nd October, 2018 to ensure effective implementation and monitoring of the National Digital Communications Policy- 2018 that has a vision to support India's transition to a digitally empowered economy and society.

Amendment of norms for interconnection usage charge

2632. SHRI VINAY DINU TENDULKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) proposes to amend the norms on Interconnection Usage Charge (IUC);

(b) if so, the details thereof;

(c) whether TRAI has sought views and comments from the telecom industry on the said proposal; and

(d) if so, the details thereof and the response received by TRAI in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) to (d) Presently, there is no proposal under consideration by Telecom Regulatory Authority of India (TRAI) to amend the norms on Interconnection Usage Charge (IUC).

Decline in Spectrum Usage Charge

2633. SHRI T. RATHINAVEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Spectrum Usage Charge (SUC) is declining as the tariff war has led to declining of industry's revenue;